

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.934/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: Toppler Traders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(58)	RATESH KUMAR	Advocate & for Applicant	Ratish K

ORDER

CSA 923/230-232/NCLT/MB/MAH/2017
CSA 924/230-232/NCLT/MB/MAH/2017
CSA 925/230-232/NCLT/MB/MAH/2017
CSA 926/230-232/NCLT/MB/MAH/2017
CSA 927/230-232/NCLT/MB/MAH/2017
CSA 928/230-232/NCLT/MB/MAH/2017
CSA 929/230-232/NCLT/MB/MAH/2017
CSA 930/230-232/NCLT/MB/MAH/2017
CSA 931/230-232/NCLT/MB/MAH/2017
CSA 932/230-232/NCLT/MB/MAH/2017
CSA 933/230-232/NCLT/MB/MAH/2017
CSA 934/230-232/NCLT/MB/MAH/2017
CSA 935/230-232/NCLT/MB/MAH/2017
CSA 936/230-232/NCLT/MB/MAH/2017
CSA 937/230-232/NCLT/MB/MAH/2017
CSA 938/230-232/NCLT/MB/MAH/2017

Company Applications are allowed vide separate orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)